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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 81/NCLT/AHM/2017 (New)  
Gujarat High Court C.A. No. 329/2000 in C.P. No. 90/1999 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

Name of the Company:

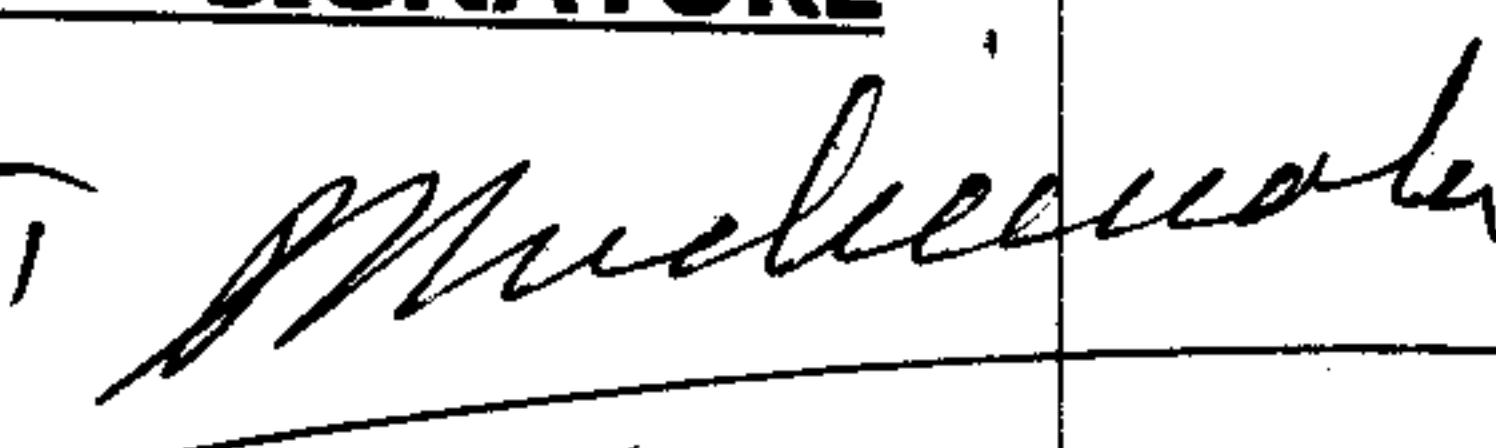
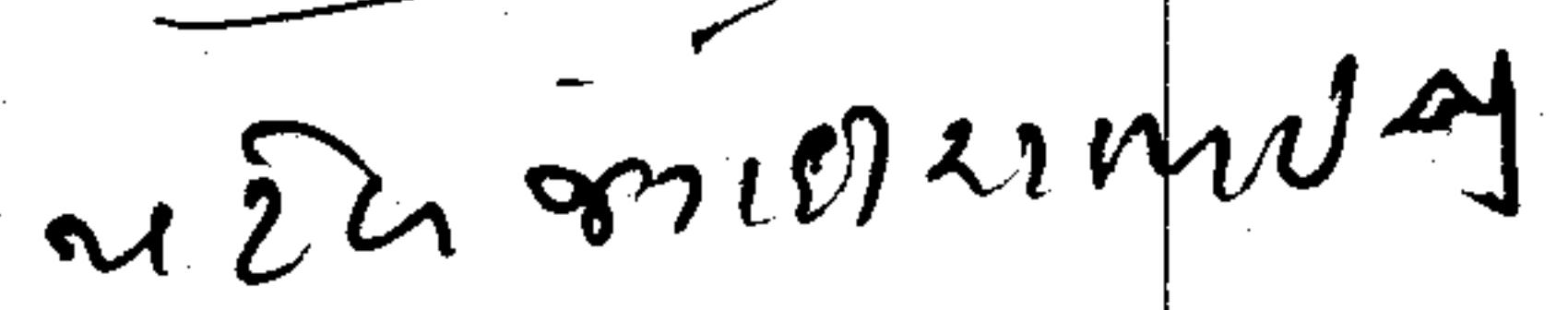
Patel Jagdishbhai Gordhanbhai.

V/s

Maltiben Bhagwati & Anr.

Section of the Companies Act:

Section 392(2) of the Companies Act, 1956

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT	
2.	Jagdishbhai Gordhanbhai Patel			

**ORDER**

Petitioner Mr. Jagdishbhai G Patel present. Learned Advocate Mr. Pavan Godiwala present for Respondent.

Learned Advocate Mr. Pavan Godiwala filed Vakalatnama for Respondent.

List the matter on 07.02.2018.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 21st day of December, 2017.